



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 62/2389/2020

Thursday, this the 15th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

- 1) Nisha Raina Koul, aged 37 yrs., Wf/o Ankur Koul (Migrant) at House No. 10, Lal-Dad Colony Ponichak Byepass Bori, Jammu (A/P Dood Ganga Colony, Channapora, Tehsil Chadoora, District Budgam.
- 2) Minakshi Mantoo, aged 30 yrs., D/o. Sanjay Kumar Mantoo, residence Migrant at House No. 514, Suraksha Vihar Paloura, Jammu (A/P Dood Ganga Colony, Channapora, Tehsil Chadoora, District Budgam.

...Applicants

(Mr. Sheikh Manzoor, Advocate)

Versus

- 1) State of J&K through Commr/Secretary to Govt. Education Department Civil Sectt. Srinagar/Jammu.
- 2) Commr/Secretary to Govt. General Administration Department, Civil Sectt. Srinagar/Jammu.
- 3) Commr/Secretary to Govt. Revenue Department, Civil Sectt., Srinagar/Jammu.



- 4) Director School Education, Kashmir-Srinagar.
- 5) Secretary, J&K Service Selection Board, Srinagar.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicants submit that they would like to withdraw the T.A. Accordingly, the T.A. is dismissed as withdrawn. No costs.

**(Anand Mathur)
Member (A)**

“SA”

**(Rakesh Sagar Jain)
Member (J)**